NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/529/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: GLOBAL COMMUNICATION SERVICES HOLDING LTD & 1

NAME OF THE RESPONDENT(S)

: SIVA INDUSTRIES AND HOLDINGS LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O SUHRITH BARTHAS ARATHY

LANSEL FOR PETITIONER

Whi hayan hat

ON BENTLE OF ARUN

KARTHIK MOHAN

(2)

Miroshan ATIQ

PACUAN JHABAKH

COUNSEL FOR RESTONDENT

M. Manhaly

<u>ORDER</u>

Counsels for both the parties present. Counsel for Petitioner sought time for arguments. At request, time is enlarged. Put up on 10.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)